

THE NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

I.A. No.1234/2019

Un-numbered Company Appeal (AT) (Insolvency) No. ___/2019
(F.No.26.04.2019/NCLAT/UR/396

In the matter of:

Radha Mohan Khandelwal Appellant

Versus

Rajdhani Trading Company Pvt. Ltd. & Anr. Respondents

Appearance: Mr. Priyanshu Upadhyay and Ms. Sudha Saxena,
Advocates for the Appellant.

05.04.2019

An application seeking adjournment has been moved by the Counsel for the Appellant on the ground that he want to file a supplementary affidavit to remove the defect no.11 as pointed out by the Registry.

As prayed, list on 08.04.2019 before the Registrar Court.

(Peeush Pandey)
Registrar